

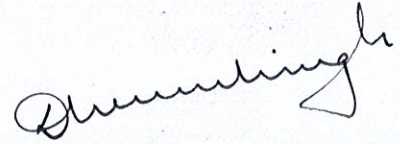
F. No. J-11014/2/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 16th February, 2024

ORDER

The President is pleased to discontinue the term of **Shri Billwadal Bhattacharyya**, Deputy Solicitor General of India for High Court of Calcutta (PB) at Kolkata, with immediate effect.

2. The name of Shri Billwadal Bhattacharyya, Advocate occurring in this Department's Order No. J-11014/5/2020-Judicial dated 13.01.2022 stands omitted.
3. Hindi version of this order will follow.



(Dhruva Kumar Singh)
Chief Controller of Accounts

Copy for information (through email) to:

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Asok Kumar Chakrabarty, Addl. SGI for High Court of Calcutta.
4. The In-charge, Branch Secretariat, Kolkata.
5. Shri Dhiraj Kumar Trivedi, Dy. SGI, High Court of Calcutta (PB) at Kolkata.
6. The Registrar, High Court of Calcutta (PB) at Kolkata.
7. The Cash (LA) Section, to stop the payment of retainerhip fee to Shri Billwadal Bhattacharyya, Advocate and ex-Dy. SGI with immediate effect.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Office / spare copy.



(Kumar Gaurva)
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